



(26)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 A.M ON 07.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1003/IB/2018
NAME OF THE APPLICANT : K.RAMESH & 39 ORS
NAME OF THE RESPONDENT : TEBMA SHIPYARDS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	KAUSHIK N SHARMA	Counsel for Respondent	
2.	Sandeep Kumar	For Applicants	

ORDER

Counsels for both the parties present. Counsel for the Applicant is directed to serve copy of the application along with documents relied upon to the Counsel for the Corporate Debtor within two working days. Thereafter, the Counsel for the Corporate Debtor is directed to file reply on the next date of hearing. Put up on **28.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)